



2026:AHC:40719

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 7546 of 2026

Sahid Banoo And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ankit Kumar, Brijesh Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Today when the matter is taken up, it is argued by the counsel for the petitioners that due to subsequent development, he does not want to press the present writ petition and a prayer has been made to dismiss the present writ petition as not pressed.

2. Prayer is allowed.

3. Accordingly, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

February 24, 2026

Swati